

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).35884/2009

U.P.JAL NIGAM & ANR.

Petitioner(s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

Date: 20/04/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Suraj Singh, Adv.
Mr. Pradeep Misra, Adv.

For Respondent(s)

Mr. K.K. Mohan, Adv.

UPON hearing counsel the Court made the following

O R D E R

Respondent No.1 to file counter affidavit within
four weeks.

Await service on respondent No.2.

Simultaneously, request of the learned counsel for
the petitioners for issuance of fresh notice to respondent
No.2 by dasti mode is allowed.

Petitioners to take steps within a week.

File affidavit with proof of dasti service within
four weeks.

List again on 27.7.2010.

(M.K. GUPTA)
Registrar

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